

ITEM NO.36

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).26965/2012

SANTA LAL (D) TR.LRS. & ANR.

Petitioner(s)

VERSUS

M/S FIRM REKH CHAND GANPAT RAI FIRM&ORS

Respondent(s)

(With appln(s) for bringing LRs on record and prayer for interim relief and office report))

Date: 01/05/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr. Sanjeev Kr. Sharma,Adv.
Mr. Subramonium Prasad,Adv.

For Respondent(s) Mr. Rameshwar Prasad Goyal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No. 8. Ld. counsel for the petitioners has filed an I.A. to bring on record the Lrs. of deceased respondent No.7. Await return of notice of the Lrs. also.
List the matter on 31.7.2013.

		(SUNIL THOMAS)	
s		Registrar	